

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 78/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: M/s Nipro Tube Glass Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	ACHIN KUMAR JAIN	PRACITICE COMPANY SECRETARY	
---	---------------------	-----------------------------------	---

Order

CP No. 78/2(41)/NCLT/MB/MAH/2016

Change of Financial Year from January to December is allowed.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)